

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

I/4

ORDER SHEET

O. S. ginal
 Applicant(s) *Anar Singh Math Singh* Respondent(s) *V. O. J. Rao*
 Advocate for Applicant(s) *Mr. J. K. Mishra* Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
	01/05/2003 <i>Mr. B. Khan, Counsel for the Applicant</i> Register Put up in Court for admission on 19/05/2003 <i>[Signature]</i> Dy. REGISTRAR C.A.T. JODHPUR
19.5.03	<i>Mr. B. Khan, Counsel for applicant.</i> <i>Learned Counsel for applicant</i> <i>Seeks time to argue the case.</i> <i>Put up for admission on 3-7-03.</i> <i>[Signature]</i> P. NAGRATH Adm. Member <i>[Signature]</i> (G. L. GUPTA) Vice Chairman
<i>CofA Order against copy of OA & its Am. Page no 1 to 29 sent to R-1 for R-1 147 to 150</i> <i>dated 11-7-03</i> <i>ALLAD R with sign</i> <i>R/copy on 11/7/03</i> <i>[Signature]</i>	03/07/2003 <i>Mr. B. Khan, Counsel for Applicant.</i> <i>Heard Sh. B. Khan, Learned Counsel for the applicant.</i> <i>The learned counsel for the applicant seeks permission to withdraw this OA with a liberty to file another OA if so advised in accordance with law.</i> <i>Permission as prayed for is allowed.</i> <i>Hence, OA is dismissed as withdrawn.</i> <i>[Signature]</i> J. K. KAUSHIK Judl. Member <i>[Signature]</i> (R. K. UPADHYAYA) ADM. MEMBER

Part II and III destroyed
in my presence on 233-09
under the supervision of
Section Chief (J) as per
order dated 13-2-2009

Section Officer (Records)

THE PUBLIC RELATIONS OFFICER
CENTRAL INTELLIGENCE AGENCY

REGISTERED
SCHOOL, T.A.2.

ATTENDANCE
SCHOOL

STANDARD
SCHOOL

WITNESSES
SCHOOL